## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

C.P.No. 112 (ND)/ 15

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY:

Mr. Sandeep Madan & Ors Vs. M/s Brys

Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

## DESIGNATION

REPRESENTATION

**SIGNATURE** 

For the Petitioner:

Mr. Shiv Johar, Advocate

Mr. Sandeep Madan, Petitioner

For the Respondent:

Mr. Kunal Sabharwal, Advocate for R-4

## **ORDER**

Ld. Counsel for the Petitioner, Mr. Shiv Johar prays for rectification of a typographical error in order dated 17.10.2017, wherein the presence of Mr. Shiv Johar has been shown as appearing for Respondents No.1 to 3. In fact, he was appearing for the Petitioner.

The said correction is made in red today.

An application has been filed by Mr. Shiv Johar, Ld. Counsel for the Petitioner praying for permission to withdraw from the case.

Petitioner Mr. Sandeep Madan is present in court. He has no objection to the counsel being discharged. He further submits that he wants to withdraw the petition.

Petition dismissed as withdrawn.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)